

**INTRODUCTION**


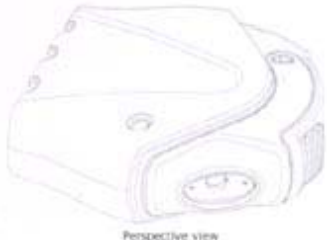
In view of the recent amendment made in the Designs (Amendment) Rules, 2008 with effect from 17/06/2008, Publication of the matter relating to Designs is being published in the Official Journal of The Patent Office. This Journal is being published on weekly basis on every Friday covering the various proceedings on Designs as required according to the provisions of under Rule 22, 25, 27 and 39 of the Design (Amendment) Rules, 2008. All the enquiries on this Official Journal and other information as required by the public should be addressed to the Controller General of Patents, Designs & Trade Marks. Suggestions and comments are requested from all quarters so that the content can be enriched.

## COPYRIGHT PUBLICATION


<b>SL NO</b>	<b>REGISTERED DESIGN NUMBERS</b>	<b>RENEWED ON</b>
1.	194454	05.05.2014
2.	194455	05.05.2014
3.	195097	15.05.2014
4.	195098	15.05.2014
5.	195099	15.05.2014
6.	196520	15.05.2014
7.	196521	15.05.2014
8.	196850	29.05.2014
9.	196968	15.05.2014
10.	196969	15.05.2014
11.	196970	29.05.2014
12.	196971	15.05.2014
13.	248584	27.05.2014
14.	249361	28.04.2014
15.	249484	28.05.2014

## REGISTRATION OF DESIGNS




The following designs have been registered. They are now open for public inspection. In the following each entry the Date of Registration is shown. The Priority Number, Priority Date and Priority Country are also shown



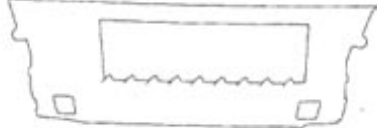
<b>DESIGN NUMBER</b>	257480	
<b>CLASS</b>	07-06	
<b>1)SANDEEP KHULLAR</b> 26 BANK ENCLAVE, RAJOURI GARDEN, NEW DELHI-110027, INDIAN NATIONAL		
<b>DATE OF REGISTRATION</b>	14/10/2013	
<b>TITLE</b>	CUTLERY HOLDER	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	258856	
<b>CLASS</b>	15-03	
<b>1)TRACTORS AND FARM EQUIPMENT LIMITED, COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956, HAVING ITS REGISTERED OFFICE AT</b> NO. 861, ANNASALAI, CHENNAI-600002, TAMIL NADU, INDIA		
<b>DATE OF REGISTRATION</b>	19/12/2013	
<b>TITLE</b>	HARVESTER	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	258321	
<b>CLASS</b>	24-04	
<b>1)GLENMARK PHARMACEUTICALS LIMITED, AN INDIAN COMPANY REGISTERED UNDER THE COMPANIES ACT, 1956, AND HAVING ITS OFFICE AT</b> GLENMARK HOUSE, HDO - CORPORATE BLDG, WING A, B.D. SAWANT MARG, CHAKALA, ANDHERI (EAST), MUMBAI – 400 099, STATE OF MAHARASHTRA, INDIA		
<b>DATE OF REGISTRATION</b>	22/11/2013	
<b>TITLE</b>	INHALER	
<b>PRIORITY NA</b>		

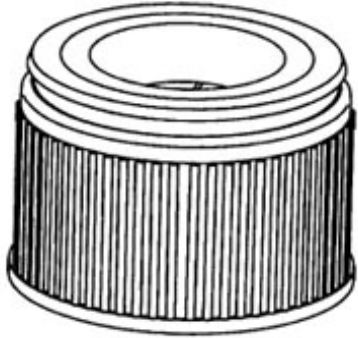


<b>DESIGN NUMBER</b>	245291	
<b>CLASS</b>	11-01	
<b>1)“DE BEERS CENTENARY AG</b> OF ALPENSTRASSE 5, 6000 LUZERN 6, SWITZERLAND, A COMPANY INCORPORATED UNDER SWITZERLAND LAWS		
<b>DATE OF REGISTRATION</b>	14/05/2012	
<b>TITLE</b>	RING	
<b>PRIORITY NA</b>		

<b>DESIGN NUMBER</b>	257768	
<b>CLASS</b>	13-03	
<b>1)MONALISA ELECTRICALS, NAVJEEVAN SOCIETY, VIJAY NAGAR,</b> <b>OPP: SHIV MANDIR, CHEMBUR, MUMBAI-400074, MAHARASHTRA,</b> <b>INDIA, AN INDIAN SOLE PROPRIETARY FIRM, WHOSE PROPRIETOR IS</b> <b>SUNIL DAMODAR NARANG, AN INDIAN NATIONAL, RESIDENT OF</b> 1104, AVIANA, RAHEJA ACROPOLIS II, BEHIND TELECOM FACTORY, MUMBAI-400088, MAHARASHTRA, INDIA		
<b>DATE OF REGISTRATION</b>	25/10/2013	
<b>TITLE</b>	EXTENSION CORD BOX	
<b>PRIORITY NA</b>		

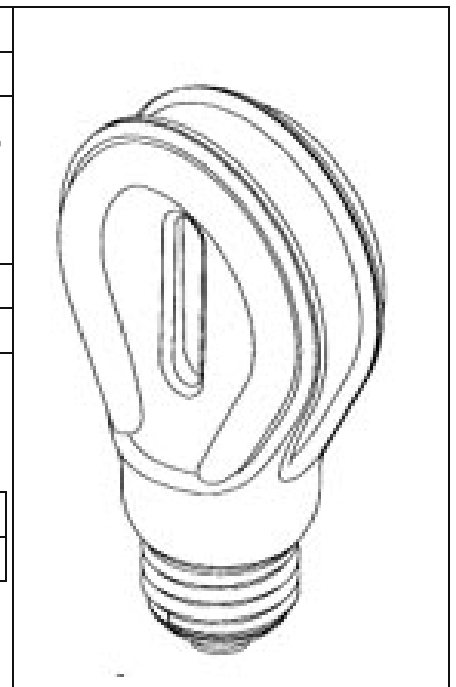
<b>DESIGN NUMBER</b>	253975	
<b>CLASS</b>	12-15	
<b>1)SHANDONG LINGLONG TYRE CO. LTD. HAVING ITS OFFICE AT</b> NO. 777 JINLONG ROAD, ZHAOYUAN CITY, SHANDONG, CHINA, ZIP CODE: 265400		
<b>DATE OF REGISTRATION</b>	20/05/2013	
<b>TITLE</b>	TYRE	
<b>PRIORITY NA</b>		

<b>DESIGN NUMBER</b>	249989		
<b>CLASS</b>	21-01		
<b>1)GRAVITY BOARD GAMES APS, STÅRUPVEJ 15, ØSTRE HØJBY, 4573 HØJBY, DENMARK</b>			
<b>DATE OF REGISTRATION</b>	07/12/2012		
<b>TITLE</b>	STAND FOR GAMEBOARD		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
002053991-0001	07/06/2012	OHIM	
<b>DESIGN NUMBER</b>	256615		
<b>CLASS</b>	12-11		
<b>1)TVS MOTOR COMPANY LIMITED, AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956, HAVING ITS REGISTERED OFFICE AT “JAYALAKSHMI ESTATES” , 29 (OLD NO. 8) HADDOWS ROAD, CHENNAI 600 006, TAMIL NADU, INDIA</b>			
<b>DATE OF REGISTRATION</b>	19/09/2013		
<b>TITLE</b>	MUD GUARD FOR SCOOTER		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	256752		
<b>CLASS</b>	12-16		
<b>1)MR. SURESH RAMPRAKASH CHAWLA., HAVING ADDRESS AT KARISHMA NEST, ROW HOUSE NO:-8, MORWADI, PIMPRI, PUNE:-411018, MAHARASHTRA STATE, INDIA NATIONALITY:- INDIAN</b>			
<b>DATE OF REGISTRATION</b>	25/09/2013		
<b>TITLE</b>	SAFETY BOX IN SPARE WHEEL USED IN VEHICLE		
<b>PRIORITY NA</b>			

<b>DESIGN NUMBER</b>	245290	
<b>CLASS</b>	11-01	
<b>1)“DE BEERS CENTENARY AG</b> OF ALPENSTRASSE 5, 6000 LUZERN 6, SWITZERLAND, A COMPANY INCORPORATED UNDER SWITZERLAND LAWS		
<b>DATE OF REGISTRATION</b>	14/05/2012	
<b>TITLE</b>	RING	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	257908	
<b>CLASS</b>	05-05	
<b>1)PARRY MURRAY &amp; CO. LTD., COMPANY REGISTERED UNDER THE LAWS</b> <b>OF ENGLAND AND WALES, HAVING ITS PRINCIPAL PLACE OF BUSINESS AT</b> 3RD FLOOR, SIMPSON HOUSE, 6 CHERRY ORCHARD ROAD, CROYDON, CRO 6BA, UNITED KINGDOM		
<b>DATE OF REGISTRATION</b>	31/10/2013	
<b>TITLE</b>	TEXTILE FABRIC	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	257999	
<b>CLASS</b>	12-16	
<b>1)MAN TRUCK &amp; BUS AG, A GERMAN COMPANY OF</b> DACHAUER STRASSE 667, 80995 MÜNCHEN, GERMANY		
<b>DATE OF REGISTRATION</b>	06/11/2013	
<b>TITLE</b>	BUMPER FOR VEHICLES	
<b>PRIORITY NA</b>		

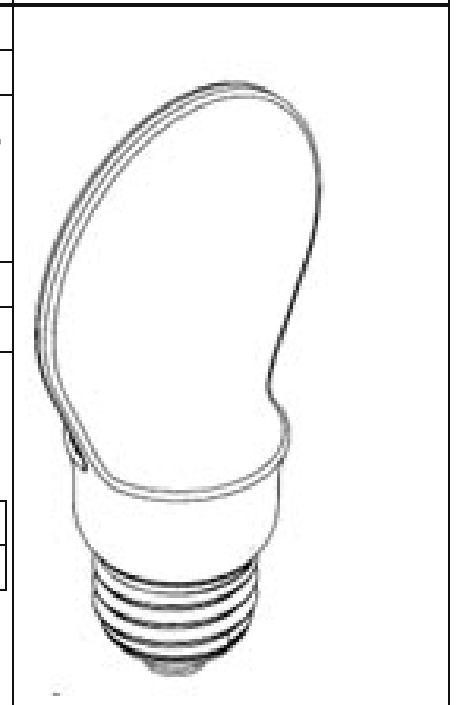
<b>DESIGN NUMBER</b>	257163		
<b>CLASS</b>	24-01		
<b>1) KYOWA MEDEX CO., LTD., A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF JAPAN, OF 1-8-10, HARUMI, CHUO-KU, TOKYO 104-6004, JAPAN</b>			
<b>DATE OF REGISTRATION</b>	03/10/2013		
<b>TITLE</b>	CAP FOR REAGENT CONTAINER		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
2013-007754	05/04/2013	JAPAN	
<b>DESIGN NUMBER</b>	258644		
<b>CLASS</b>	09-03		
<b>1) MR. NILESH INDANI AN INDIAN NATIONAL TRADING IN THE NAME AND STYLE OF VAISHNODEVI DAIRY PRODUCTS PVT. LTD. (A CORPORATE ENTITY INCORPORATED IN INDIA UNDER THE COMPANIES ACT, 1956) WHOSE ADDRESS IS G 95/96, 3RD FLOOR, K.K. MARKET, PUNE-SATARA ROAD, DHANKAWADI, PUNE-411043</b>			
<b>DATE OF REGISTRATION</b>	10/12/2013		
<b>TITLE</b>	CONTAINER		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	258374		
<b>CLASS</b>	13-03		
<b>1) M/S. CONNECTWELL INDUSTRIES PVT. LTD, A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956 IN INDIA AND HAVING ITS REGISTERED ADDRESS AT D-7, PHASE 2, MIDC, DOMBIVLI (E)-421204, MAHARASHTRA, INDIA</b>			
<b>DATE OF REGISTRATION</b>	26/11/2013		
<b>TITLE</b>	PLUG FOR CONNECTING MULTIPLE ELECTRICAL TERMINALS		
<b>PRIORITY NA</b>			

<b>DESIGN NUMBER</b>	256610
<b>CLASS</b>	26-04
<b>1)KONINKLIJKE PHILIPS N.V., A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF THE KINGDOM OF THE NETHERLANDS, RESIDING AT EINDHOVEN,</b> WHOSE POST-OFFICE ADDRESS IS HIGH TECH CAMPUS 5, 5656 AE EINDHOVEN, THE NETHERLANDS	
<b>DATE OF REGISTRATION</b>	19/09/2013
<b>TITLE</b>	LED BULB



<b>PRIORITY</b>		
PRIORITY NUMBER	DATE	COUNTRY
002211995-0009	29/03/2013	OHIM

<b>DESIGN NUMBER</b>	256652
<b>CLASS</b>	26-04
<b>1)KONINKLIJKE PHILIPS N.V., A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF THE KINGDOM OF THE NETHERLANDS, RESIDING AT EINDHOVEN,</b> WHOSE POST-OFFICE ADDRESS IS HIGH TECH CAMPUS 5, 5656 AE EINDHOVEN, THE NETHERLANDS	
<b>DATE OF REGISTRATION</b>	20/09/2013
<b>TITLE</b>	LED BULB






<b>PRIORITY</b>		
PRIORITY NUMBER	DATE	COUNTRY
002211946-0002	29/03/2013	OHIM


<b>DESIGN NUMBER</b>	256748
<b>CLASS</b>	12-16
<b>1)MR. SURESH RAMPRAKASH CHAWLA., HAVING ADDRESS AT KARISHMA NEST, ROW HOUSE NO:-8, MORWADI, PIMPRI, PUNE:-411018, MAHARASHTRA STATE, INDIA NATIONALITY:- INDIAN</b>	
<b>DATE OF REGISTRATION</b>	25/09/2013
<b>TITLE</b>	HEIGHT RESTRICTION WARN BARRIERS


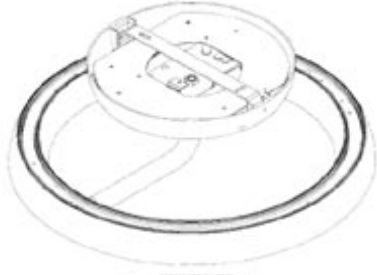



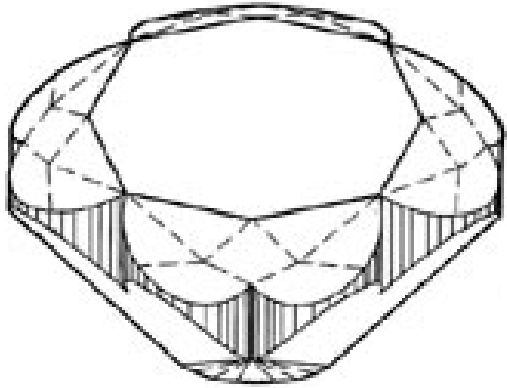
<b>PRIORITY NA</b>
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<b>DESIGN NUMBER</b>	256390		
<b>CLASS</b>	12-16		
<b>1)HERO MOTOCORP LIMITED, A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, HAVING ITS OFFICE AT 34, COMMUNITY CENTRE, BASANT LOK, VASANT VIHAR, NEW DELHI-110057</b>			
<b>DATE OF REGISTRATION</b>	12/09/2013		
<b>TITLE</b>	CASE FOR INSTRUMENT CLUSTER OF A TWO WHEELLED VEHICLE		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	255941		
<b>CLASS</b>	10-02		
<b>1)SOWIND SA, A LIMITED COMPANY, INCORPORATED UNDER THE LAWS OF SWITZERLAND, OF THE ADDRESS PLACE GIRARDET 1, 2301 LA CHAUX-DE-FONDS, SWITZERLAND</b>			
<b>DATE OF REGISTRATION</b>	21/08/2013		
<b>TITLE</b>	WRISTWATCH		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
139675	27/03/2013	SWITZERLAND	
<b>DESIGN NUMBER</b>	257162		
<b>CLASS</b>	07-01		
<b>1)DONGGUAN KIDSME INDUSTRIAL LIMITED, CHANG SHI HIGH-TECH PARK, BLOCK G, 6TH ECONOMY ZONE, LIWU VILLAGE, WUSHA MANAGEMENT ZONE, CHANGAN TOWN, DONGGUAN, GUANGDONG 523850, CHINA, (A COMPANY INCORPORATED UNDER THE LAW OF CHINA)</b>			
<b>DATE OF REGISTRATION</b>	03/10/2013		
<b>TITLE</b>	FOOD FEEDER		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
201330105110.0	09/04/2013	CHINA	

<b>DESIGN NUMBER</b>	257429		
<b>CLASS</b>	10-07		
<b>1)ROLEX SA, A JOINT STOCK COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF SWITZERLAND, OF</b> 3-5-7, RUE FRANÇOIS-DUSSAUD, GENEVA, SWITZERLAND			
<b>DATE OF REGISTRATION</b>	11/10/2013		
<b>TITLE</b>	WATCH DIAL		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
139 831	12/04/2013	SWITZERLAND	
<b>DESIGN NUMBER</b>	255720		
<b>CLASS</b>	15-99		
<b>1)DR. NARENDRA PATEL, INDIAN, 10, JANKALYAN SOCITY, NEAR NAVJIVAN POST OFFICE AJWA ROAD, VADODARA-390019, DR DRS SOMAYAJULU, INDIAN, B-180, PRAKRUTI NIWAS, OPP: AIRFORCE ACADEMY, ANNARAM VILLAGE, JINNARAM MANDAL, MEDAK DISTRICT A.P.-502313 AND</b> DR. MUKESH CHAWDA, INDIAN, D/87 PAWANDHAM SOC, NR SAMTA FLATS, SUBHANPURA, VADODARA-23			
<b>DATE OF REGISTRATION</b>	08/08/2013		
<b>TITLE</b>	PLASMA SPRAY COATING MACHINE		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	256609		
<b>CLASS</b>	26-04		
<b>1)KONINKLIJKE PHILIPS N.V., A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF THE KINGDOM OF THE NETHERLANDS, RESIDING AT EINDHOVEN,</b> WHOSE POST-OFFICE ADDRESS IS HIGH TECH CAMPUS 5, 5656 AE EINDHOVEN, THE NETHERLANDS			
<b>DATE OF REGISTRATION</b>	19/09/2013		
<b>TITLE</b>	LED BULB		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
002211946-0008	29/03/2013	OHIM	

<b>DESIGN NUMBER</b>	256651		
<b>CLASS</b>	26-04		
<b>1)KONINKLIJKE PHILIPS N.V., A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF THE KINGDOM OF THE NETHERLANDS, RESIDING AT EINDHOVEN,</b> WHOSE POST-OFFICE ADDRESS IS HIGH TECH CAMPUS 5, 5656 AE EINDHOVEN, THE NETHERLANDS			
<b>DATE OF REGISTRATION</b>	20/09/2013		
<b>TITLE</b>	LED BULB		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
002211946-0005	29/03/2013	OHIM	
<b>DESIGN NUMBER</b>	256317		
<b>CLASS</b>	26-05		
<b>1)KONINKLIJKE PHILIPS N.V., A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF THE KINGDOM OF THE NETHERLANDS, RESIDING AT EINDHOVEN,</b> WHOSE POST-OFFICE ADDRESS IS HIGH TECH CAMPUS 5, 5656 AE EINDHOVEN, THE NETHERLANDS			
<b>DATE OF REGISTRATION</b>	09/09/2013		
<b>TITLE</b>	CEILING LAMP		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
002200154-0002	11/03/2013	OHIM	
<b>DESIGN NUMBER</b>	255928		
<b>CLASS</b>	04-02		
<b>1)M/S EASY TOILET CLEAR, NEAR RAILWAY COLONY, NARROW GAGE LOGO, HOCKEY STADIUM, TANSEN ROAD, NEAR GUMMET, GWALIOR-474002 (M.P.)</b> THROUGH ITS SOLE PROPRIETOR SHRI KAMAL KANT DHANUK S/O LATE SHRI DHANI RAM DHANUK, AGED 30 YEARS INDIAN			
<b>DATE OF REGISTRATION</b>	21/08/2013		
<b>TITLE</b>	TOILET CLEANER		
<b>PRIORITY NA</b>			

<b>DESIGN NUMBER</b>	252724	
<b>CLASS</b>	11-01	
<b>1)YAIR SHIMANSKY, A NATIONAL OF REPUBLIC OF SOUTH AFRICA, OF</b> 8 LOQUAT, UNIT 2, MORENZON ESTATE, CONSTANTIA, 7806, CAPE TOWN, REPUBLIC OF SOUTH AFRICA		
<b>DATE OF REGISTRATION</b>	01/04/2013	
<b>TITLE</b>	GEMSTONE	
<b>PRIORITY NA</b>		

<b>DESIGN NUMBER</b>	257165	
<b>CLASS</b>	07-99	
<b>1)NAYASA POLYPLAST OF G-9 UDYOG NAGAR O.I.D.C., RINGANVADA NANI DAMAN, DAMAN-396210, INDIA, INDIAN PARTNERSHIP FIRM,</b> WHOSE PARTNERS ARE DINESH LAXMINARAYAN MALIK & MANASI SACHDEV, ALL INDIAN NATIONALS		
<b>DATE OF REGISTRATION</b>	03/10/2013	
<b>TITLE</b>	TRAY	
<b>PRIORITY NA</b>		

<b>DESIGN NUMBER</b>	253955	
<b>CLASS</b>	09-03	
<b>1)CRYSTAL CROP PROTECTION LIMITED, (A COMPANY INCORPORATED AND EXISTING UNDER THE INDIAN COMPANIES ACT, 1913) HAVING ITS PRINCIPLE PLACE OF BUSINESS AT</b> GI-17, GT KARNAL ROAD, AZADPUR, DELHI-110033, INDIA		
<b>DATE OF REGISTRATION</b>	17/05/2013	
<b>TITLE</b>	CONTAINER	
<b>PRIORITY NA</b>		




<b>DESIGN NUMBER</b>	258111	
<b>CLASS</b>	02-04	
<b>1)ALPINE POLYRUB PVT. LTD. A-20, MANGOL PURI INDUSTRIAL AREA, PHASE-2, NEW DELHI-110034, (INDIA). (AN INDIAN COMPANY DULY REGISTERED UNDER THE COMPANIES ACT, 1956)</b>		
<b>DATE OF REGISTRATION</b>	12/11/2013	
<b>TITLE</b>	FOOTWEAR	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	256427	
<b>CLASS</b>	12-16	
<b>1)HERO MOTOCORP LIMITED, A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, HAVING ITS OFFICE AT 34, COMMUNITY CENTRE, BASANT LOK, VASANT VIHAR, NEW DELHI-110 057</b>		
<b>DATE OF REGISTRATION</b>	13/09/2013	
<b>TITLE</b>	LIGHT GUIDE FOR HEADLIGHT OF TWO WHEELED VEHICLE	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	256612	
<b>CLASS</b>	13-03	
<b>1)MITSUBISHI ELECTRIC CORPORATION, (A JAPANESE COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF JAPAN) OF THE ADDRESS 7-3, MARUNOUCHI 2-CHOME, CHIYODA-KU, TOKYO 100-8310, JAPAN</b>		
<b>DATE OF REGISTRATION</b>	19/09/2013	
<b>TITLE</b>	BASE UNIT FOR INSTALLING THE PROGRAMMABLE CONTROLLER	
<b>PRIORITY NA</b>		




<b>DESIGN NUMBER</b>	256751		
<b>CLASS</b>	12-16		
<b>1)MR. SURESH RAMPRAKASH CHAWLA., HAVING ADDRESS AT KARISHMA NEST, ROW HOUSE NO:-8, MORWADI, PIMPRI, PUNE:-411018, MAHARASHTRA STATE, INDIA NATIONALITY:- INDIAN</b>			
<b>DATE OF REGISTRATION</b>	25/09/2013		
<b>TITLE</b>	SAFETY BOX IN SPARE WHEEL USED IN VEHICLE		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	245289		
<b>CLASS</b>	11-01		
<b>1)'DE BEERS CENTENARY AG OF ALPENSTRASSE 5, 6000 LUZERN 6, SWITZERLAND, A COMPANY INCORPORATED UNDER SWITZERLAND LAWS</b>			
<b>DATE OF REGISTRATION</b>	14/05/2012		
<b>TITLE</b>	RING		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	255947		
<b>CLASS</b>	04-02		
<b>1)COLGATE-PALMOLIVE COMPANY, A DELAWARE CORPORATION, 300 PARK AVENUE, NEW YORK, NEW YORK 10022, USA</b>			
<b>DATE OF REGISTRATION</b>	21/08/2013		
<b>TITLE</b>	TOOTHBRUSH		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
29/447984	08/03/2013	U.S.A.	




<b>DESIGN NUMBER</b>	257673		
<b>CLASS</b>	13-02		
<b>1)SU-KAM POWER SYSTEMS LTD. OF</b> PLOT NO. WZ-1401/2, NANGAL RAYA, NEW DELHI-110 046, INDIA, AN INDIAN COMPANY			
<b>DATE OF REGISTRATION</b>	22/10/2013		
<b>TITLE</b>	CABINET OF UNINTERRUPTED POWER SUPPLY (UPS)		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	258349		
<b>CLASS</b>	07-05		
<b>1)KONINKLIJKE PHILIPS N.V., A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF THE KINGDOM OF THE NETHERLANDS, RESIDING AT EINDHOVEN,</b> WHOSE POST-OFFICE ADDRESS IS HIGH TECH CAMPUS 5, 5656 AE EINDHOVEN, THE NETHERLANDS			
<b>DATE OF REGISTRATION</b>	25/11/2013		
<b>TITLE</b>	ELECTRIC STEAM IRON		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
002256420-0003	17/06/2013	OHIM	
<b>DESIGN NUMBER</b>	255551		
<b>CLASS</b>	13-03		
<b>1)ENSTO INDIA PRIVATE LIMITED, AT PLOT NO. 241-242, SECTOR-6, IMT MANESAR, GURGAON, HARYANA, INDIA</b> (AN INDIAN COMPANY DULY INCORPORATED UNDER THE PROVISIONS OF THE INDIAN COMPANIES ACT, 1956)			
<b>DATE OF REGISTRATION</b>	30/07/2013		
<b>TITLE</b>	INSULATED BUS BAR		
<b>PRIORITY NA</b>			


<b>DESIGN NUMBER</b>	257692		
<b>CLASS</b>	08-06		
<b>1)(1) RUPESHBHAI MANSUKHBHAI MANSARA (2) JAYESHBHAI GOBARBHAI SHEKHALIYA (3) CHETANBHAI LAVJIBHAI SINGHALA (ALL THE PARTNERS ARE ADULT &amp; INDIAN NATIONAL) PARTNERS OF JAY SOMNATH METAL (INDIAN PARTNERSHIP FIRM) HAVING PLACE OF BUSINESS AT:</b> 3, MARUTI INDUSTRIAL AREA, KOTHARIYA RING ROAD, B/H. MURLIDHAR WAYBRIDGE, N.H. 8B, RAJKOT-360003-GUJARAT-(INDIA)			
<b>DATE OF REGISTRATION</b>	24/10/2013		
<b>TITLE</b>	HANDLE		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	257158		
<b>CLASS</b>	24-02		
<b>1)KONINKLIJKE PHILIPS N.V., A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF THE KINGDOM OF THE NETHERLANDS,</b> RESIDING AT EINDHOVEN, WHOSE POST-OFFICE ADDRESS IS HIGH TECH CAMPUS 5, 5656 AE EINDHOVEN, THE NETHERLANDS			
<b>DATE OF REGISTRATION</b>	03/10/2013		
<b>TITLE</b>	ELBOW CONNECTOR FOR A PATIENT INTERFACE ASSEMBLY		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
002233619-0006	07/05/2013	OHIM	
<b>DESIGN NUMBER</b>	258082		
<b>CLASS</b>	23-01		
<b>1)KLAUS WAREN FIXTURES PVT. LTD. OF 285, "PARK VIEW 1ST FLOOR, FLAT NO. 9,</b> B. A. K. ANJAN MARG, OPP. NAPOO GARDEN, MATUNGA (CENTRAL RAILWAY) (E), MUMBAI-400019, MAHARASHTRA, INDIA, INDIAN COMPANY			
<b>DATE OF REGISTRATION</b>	12/11/2013		
<b>TITLE</b>	BASIN FAUCET		
<b>PRIORITY NA</b>			





<b>DESIGN NUMBER</b>	258141		
<b>CLASS</b>	12-09		
<b>1)CLAAS KGAA MBH, MÜNSTERSTRASSE 33, 33428 HARSEWINKEL, GERMANY.</b>			
<b>DATE OF REGISTRATION</b>	13/11/2013		
<b>TITLE</b>	TRACTOR		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
002239038	17/05/2013	OHIM	
<b>DESIGN NUMBER</b>	250731		
<b>CLASS</b>	24-02		
<b>1)SANOFI-AVENTIS DEUTSCHLAND GMBH, A GERMAN COMPANY OF BRUNINGSTRASSE 50, 65929 FRANKFURT, GERMANY</b>			
<b>DATE OF REGISTRATION</b>	04/01/2013		
<b>TITLE</b>	INJECTION DEVICE		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
002 068 791	05/07/2012	OHIM	
<b>DESIGN NUMBER</b>	257517		
<b>CLASS</b>	12-16		
<b>1)MAN TRUCK &amp; BUS AG, A GERMAN COMPANY OF DACHAUER STRASSE 667, 80995 MUNICHEN, GERMANY</b>			
<b>DATE OF REGISTRATION</b>	15/10/2013		
<b>TITLE</b>	LEFT BUMPER FOR VEHICLES		
<b>PRIORITY NA</b>			



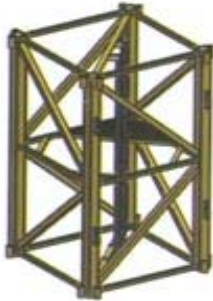
<b>DESIGN NUMBER</b>	254196		
<b>CLASS</b>	03-01		
<b>1)COLGATE-PALMOLIVE COMPANY, A DELAWARE CORPORATION, 300 PARK AVENUE, NEW YORK, NEW YORK 10022, USA &amp; OMRON HEALTHCARE CO., LTD., A JAPANESE CORPORATION, 53, KUNOTSUBO, TERADO-CHO, MUKO-SHI, KYOTO, 617-0002, JAPAN</b>			
<b>DATE OF REGISTRATION</b>	30/05/2013		
<b>TITLE</b>	CASE WITH BATTERY CHARGER FOR ELECTRIC TOOTHBRUSH		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
2012-029431	30/11/2012	JAPAN	
<b>DESIGN NUMBER</b>	254688		
<b>CLASS</b>	12-16		
<b>1)DEERE &amp; COMPANY, A US CORPORATION OF ONE JOHN DEERE PLACE, MOLINE, ILLINOIS, 61265 - 8098, USA</b>			
<b>DATE OF REGISTRATION</b>	24/06/2013		
<b>TITLE</b>	HOOK FOR A VEHICLE		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	253681		
<b>CLASS</b>	09-07		
<b>1)DART INDUSTRIES INC., A CORPORATION FOUNDED UNDER THE LAWS OF DELAWARE, U.S.A. OF 14901 SOUTH ORANGE BLOSSOM TRAIL, ORLANDO, FLORIDA 32837, USA</b>			
<b>DATE OF REGISTRATION</b>	06/05/2013		
<b>TITLE</b>	LID FOR STRAW TUMBLER		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
29/437,665	20/11/2012	U.S.A.	




<b>DESIGN NUMBER</b>	257809		
<b>CLASS</b>	13-03		
<b>1)ARUN ENTERPRISES, B-48, SITE-4, INDUSTRIAL AREA, SHAHIBABAD, DIST.-GHAZIABAD-201010, UTTAR PRADESH, INDIA. (AN INDIAN PARTNERSHIP FIRM</b> WHOSE PARTNERS ARE:- SH. C. L. DHIR, SH. ARUN DHIR, SH. TARUN DHIR. AN INDIAN NATIONAL OF THE ABOVE ADDRESS			
<b>DATE OF REGISTRATION</b>	28/10/2013		
<b>TITLE</b>	CLEAT FOR ELECTRIC CABLES		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	257742		
<b>CLASS</b>	12-16		
<b>1)DR. ING. H.C.F. PORSCHE AKTIENGESELLSCHAFT, A GERMAN COMPANY OF</b> PORSCHEPLATZ 1, 70435 STUTTGART, GERMANY			
<b>DATE OF REGISTRATION</b>	25/10/2013		
<b>TITLE</b>	STEERING WHEEL		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	258050		
<b>CLASS</b>	16-06		
<b>1)PATRICK C. HO, A US CITIZEN, HAVING ITS OFFICE AT</b> 4, QUAIL RUN, HILTON, NY 14468, UNITED STATES OF AMERICA			
<b>DATE OF REGISTRATION</b>	08/11/2013		
<b>TITLE</b>	EYEGLOSS FRAME		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
29/454,794	14/05/2013	U.S.A.	


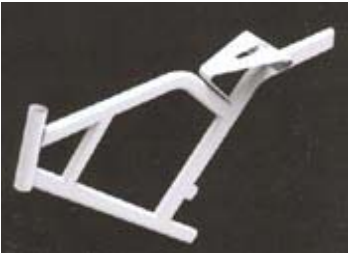
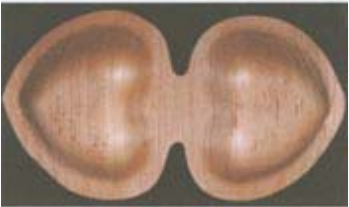
<b>DESIGN NUMBER</b>	255798	
<b>CLASS</b>	23-04	
<b>1)DAIKIN INDUSTRIES LTD. A JAPANESE COMPANY OF THE ADDRESS:</b> UMEDA CENTER BUILDING, 4-12 NAKAZAKI-NISHI 2-CHOME, KITA-KU, OSAKA-SHI, OSAKA-FU, JAPAN		
<b>DATE OF REGISTRATION</b>	13/08/2013	
<b>TITLE</b>	AIR CONDITIONER	
<b>PRIORITY NA</b>		

<b>DESIGN NUMBER</b>	256210		
<b>CLASS</b>	23-04		
<b>1)DYSON TECHNOLOGY LIMITED, A COMPANY INCORPORATED UNDER THE LAWS OF THE UNITED KINGSDOM, OF</b> TETBURY HILL, MALMESBURY, WILTSHIRE, SN16 0RP, UNITED KINGDOM			
<b>DATE OF REGISTRATION</b>	04/09/2013		
<b>TITLE</b>	FAN		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
001363766-0001	07/03/2013	OHIM	

<b>DESIGN NUMBER</b>	238963		
<b>CLASS</b>	08-09		
<b>1)ADITYA BAJAJ</b> C-20, INDUSTRIAL ESTATE, DT-ALIGARH, 202001 (U.P), INDIA			
<b>DATE OF REGISTRATION</b>	26/08/2011		
<b>TITLE</b>	DOOR PLATE		
<b>PRIORITY NA</b>			

<b>DESIGN NUMBER</b>	257695	
<b>CLASS</b>	24-02	
<b>1)ALLERGAN, INC.,</b> 2525 DUPONT DRIVE, IRVINE, CALIFORNIA 92612, U.S.A.		
<b>DATE OF REGISTRATION</b>	24/10/2013	
<b>TITLE</b>	CALENDARING ARRANGEMENT DEVICE FOR MEDICATION	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	258408	
<b>CLASS</b>	26-06	
<b>1)MINDA INDUSTRIES LTD. (LIGHTING DIVISION), AN INDIAN COMPANY OF</b> 34-35, K.M. G. T. ROAD, VILL. SONIPAT, HARYANA-131029, INDIA		
<b>DATE OF REGISTRATION</b>	27/11/2013	
<b>TITLE</b>	LED FENDER LAMP FOR VEHICLE	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	254816	
<b>CLASS</b>	12-05	
<b>1)ACTION CONSTRUCTION EQUIPMENT LTD.,</b> OF DHUDHOLLA LINK ROAD, VILLAGE DHUDHOLLA, PALWAL, HARYANA-121102, INDIA, AN INDIAN COMPANY		
<b>DATE OF REGISTRATION</b>	26/06/2013	
<b>TITLE</b>	MAST OF CRANE	
<b>PRIORITY NA</b>		

<b>DESIGN NUMBER</b>	256608		
<b>CLASS</b>	26-04		
<b>1)KONINKLIJKE PHILIPS N.V., A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF THE KINGDOM OF THE NETHERLANDS, RESIDING AT EINDHOVEN,</b> WHOSE POST-OFFICE ADDRESS IS HIGH TECH CAMPUS 5, 5656 AE EINDHOVEN, THE NETHERLANDS			
<b>DATE OF REGISTRATION</b>	19/09/2013		
<b>TITLE</b>	LED BULB		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
002211946-0007	29/03/2013	OHIM	
<b>DESIGN NUMBER</b>	256386		
<b>CLASS</b>	12-16		
<b>1)HERO MOTOCORP LIMITED, A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, HAVING ITS OFFICE AT</b> 34, COMMUNITY CENTRE, BASANT LOK, VASANT VIHAR, NEW DELHI-110057			
<b>DATE OF REGISTRATION</b>	12/09/2013		
<b>TITLE</b>	HEADLIGHT LENS FOR A TWO-WHEELED VEHICLE		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	250735		
<b>CLASS</b>	24-02		
<b>1)SANOFI-AVENTIS DEUTSCHLAND GMBH, A GERMAN COMPANY OF BRÜNINGSTRASSE 50, 65929 FRANKFURT, GERMANY</b>			
<b>DATE OF REGISTRATION</b>	04/01/2013		
<b>TITLE</b>	INJECTION DEVICE		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
002 068 791	05/07/2012	OHIM	

<b>DESIGN NUMBER</b>	252704			
<b>CLASS</b>	14-03			
<b>1)SIEMENS ENTERPRISE COMMUNICATIONS GMBH &amp; CO. KG, OF HOFMANNSTR 51, 81379 MÜNCHEN, GERMANY, A GERMAN COMPANY</b>				
<b>DATE OF REGISTRATION</b>	28/03/2013			
<b>TITLE</b>	TELEPHONE, WITH INTEGRATED LOUDSPEAKER			
<b>PRIORITY</b>				
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>		
DE 40 2012 004 621.3	05/10/2012	GERMANY		
<b>DESIGN NUMBER</b>	257737			
<b>CLASS</b>	12-11			
<b>1)MITHUN VRAJLAL DARJI, INDIAN NATIONAL, HAVING ADDRESS J-402, DEVNANDAN PLATINA, OPP. SHAYONA TRILAK, NR. VANDEMATARAM CITY, CHANDLODIA, GOTA, AHMEDABAD 382481, GUJARAT STATE, INDIA</b>				
<b>DATE OF REGISTRATION</b>	25/10/2013			
<b>TITLE</b>	BICYCLE FRAME			
<b>PRIORITY NA</b>				
<b>DESIGN NUMBER</b>	254050			
<b>CLASS</b>	23-02			
<b>1)DEEPAM PALM DISH, SMALL SCALE INDUSTRIAL UNIT, REGISTERED UNDER MSME ACT, WHOSE ADDRESS IS DEEPAM PALM DISH, MAPCO ROAD, ST. THOMAS STREET, KURIACHIRA, THRISSUR-6, KERALA AND NATIONALITY IS INDIAN</b>				
<b>DATE OF REGISTRATION</b>	23/05/2013			
<b>TITLE</b>	SOAP DISH			
<b>PRIORITY NA</b>				

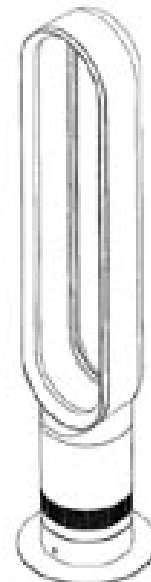
<b>DESIGN NUMBER</b>	258231
<b>CLASS</b>	26-99
<b>1)BHARAT VASUDEV GIDWANI INDIAN NATIONAL, RESIDING AT</b> BUNGLOW NO. 12 A, STAVLEY ROAD, PUNE 411 001 MAHARASHTRA, INDIA	
<b>DATE OF REGISTRATION</b>	19/11/2013
<b>TITLE</b>	CANDLE MAKING DEVICE
<b>PRIORITY NA</b>	



<b>DESIGN NUMBER</b>	255797
<b>CLASS</b>	23-04
<b>1)DAIKIN INDUSTRIES LTD. A JAPANESE COMPANY OF THE ADDRESS:</b> UMEDA CENTER BUILDING, 4-12 NAKAZAKI-NISHI 2-CHOME, KITA-KU, OSAKA-SHI, OSAKA-FU, JAPAN	
<b>DATE OF REGISTRATION</b>	13/08/2013
<b>TITLE</b>	AIR CONDITIONER
<b>PRIORITY NA</b>	









<b>DESIGN NUMBER</b>	256209	
<b>CLASS</b>	23-04	
<b>1)DYSON TECHNOLOGY LIMITED, A COMPANY INCORPORATED UNDER THE LAWS OF THE UNITED KINGSDOM, OF</b> TETBURY HILL, MALMESBURY, WILTSHIRE, SN16 0RP, UNITED KINGDOM		
<b>DATE OF REGISTRATION</b>	04/09/2013	
<b>TITLE</b>	FAN	
<b>PRIORITY</b>		
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>
001363758-0001	07/03/2013	OHIM






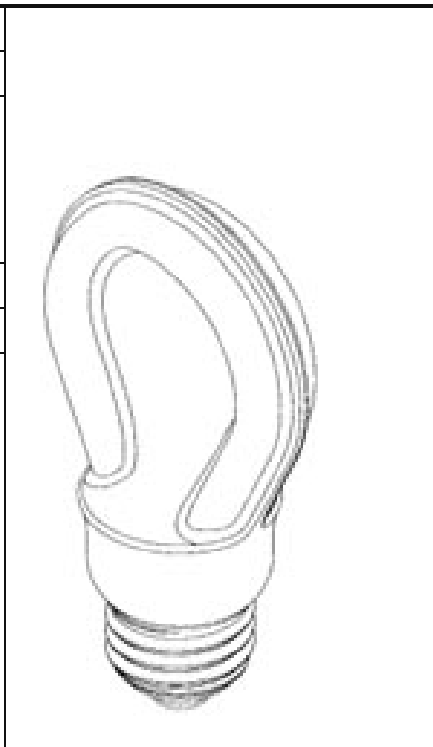
<b>DESIGN NUMBER</b>	257520	
<b>CLASS</b>	12-16	
<b>1)MAN TRUCK &amp; BUS AG, A GERMAN COMPANY OF DACHAUER STRASSE 667, 80995 MUNICHEN, GERMANY</b>		
<b>DATE OF REGISTRATION</b>	15/10/2013	
<b>TITLE</b>	LEFT BUMPER FOR VEHICLES	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	257755	
<b>CLASS</b>	12-16	
<b>1)JCB INDIA LIMITED, AN INDIAN COMPANY HAVING ITS REGISTERED OFFICE AT B-1/1-1, 2ND FLOOR, MOHAN CO-OPERATIVE INDUSTRIAL ESTATE, MATHURA ROAD, NEW DELHI, INDIA AND WORKS AT 23/7, MATHURA ROAD, BALLABGARH, HARYANA, INDIA</b>		
<b>DATE OF REGISTRATION</b>	25/10/2013	
<b>TITLE</b>	FRONT CONSOLE FOR SKID STEER LOADER	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	258080	
<b>CLASS</b>	23-01	
<b>1)KLAUS WAREN FIXTURES PVT. LTD. OF 285, "PARK VIEW" 1ST FLOOR, FLAT NO. 9, B. A. K. ANJAN MARG, OPP. NAPOO GARDEN, MATUNGA (CENTRAL RAILWAY) (E), MUMBAI-400019, MAHARASHTRA, INDIA, INDIAN COMPANY</b>		
<b>DATE OF REGISTRATION</b>	12/11/2013	
<b>TITLE</b>	BASIN FAUCET	
<b>PRIORITY NA</b>		

<b>DESIGN NUMBER</b>	255557		
<b>CLASS</b>	11-01		
<b>1)R. R. JEWELLERS IS A PARTNERSHIP FIRM REGISTERED UNDER THE PARTNERSHIP ACT, 1932 BETWEEN 1) JIGNESH RAMESHBHAI SHAH 2) TEJAS RAMESHBHAI SHAH AND 3) ALPA JIGNESHBHAI SHAH</b> WHOSE OFFICE IS AT 3RD FLOOR, 'PANNA MANEK', OPP. MAA ASHAPURA TEMPLE, PALACE ROAD, RAJKOT-360001, GUJARAT, INDIA			
<b>DATE OF REGISTRATION</b>	30/07/2013		
<b>TITLE</b>	EARRING		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	229241		
<b>CLASS</b>	24-04		
<b>1)WILLIAM THOMAS MISTLER</b> 506 WILDFLOWER LANE, MEDIA, PENNSYLVANIA 19063, USA			
<b>DATE OF REGISTRATION</b>	12/05/2010		
<b>TITLE</b>	FAMILY PLANNING DEVICE		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
133379	21/12/2009	CANADA	
<b>DESIGN NUMBER</b>	257164		
<b>CLASS</b>	07-01		
<b>1)NAYASA POLYPLAST OF G-9 UDYOG NAGAR O.I.D.C., RINGANVADA NANI DAMAN, DAMAN-396210, INDIA, INDIAN PARTNERSHIP FIRM,</b> WHOSE PARTNERS ARE DINESH LAXMINARAYAN MALIK & MANASI SACHDEV, ALL INDIAN NATIONALS			
<b>DATE OF REGISTRATION</b>	03/10/2013		
<b>TITLE</b>	BOWL		
<b>PRIORITY NA</b>			

<b>DESIGN NUMBER</b>	258852	
<b>CLASS</b>	07-02	
<b>1)SHREE BALAJI METAL INDUSTRIES., PLOT NO. 22, SURVEY NO. 93/94, GOLANI INDUSTRIAL COMPLEX, WALIV,, VASAI (E)-401208. DIST: THANE, STATE OF MAHARASHTRA, (INDIA), INDIAN PARTNERSHIP FIRM, INDIAN NATIONALS</b> WHOSE PARTNERS ARE:- 1. SHRI. SURESH AMRITLAL MEHTA 2. MRS. HEMLATA BHAILAL VORA INDIAN NATIONAL, OF ABOVE ADDRESS		
<b>DATE OF REGISTRATION</b>	19/12/2013	
<b>TITLE</b>	CASSEROLE	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	254913	
<b>CLASS</b>	23-04	
<b>1)BRY-AIR (ASIA) PVT LTD, 20 RAJPUR ROAD, DELHI 110054, INDIAN COMPANY</b>		
<b>DATE OF REGISTRATION</b>	02/07/2013	
<b>TITLE</b>	ETHYLENE SCRUBBER	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	253954	
<b>CLASS</b>	09-03	
<b>1)CRYSTAL CROP PROTECTION PRIVATE LIMITED, (A COMPANY INCORPORATED AND EXISTING UNDER THE INDIAN COMPANIES ACT, 1913) HAVING ITS PRINCIPLE PLACE OF BUSINESS AT</b> GI-17, GT KARNAL ROAD, AZADPUR, DELHI-110 033, INDIA		
<b>DATE OF REGISTRATION</b>	17/05/2013	
<b>TITLE</b>	CONTAINER	
<b>PRIORITY NA</b>		

<b>DESIGN NUMBER</b>	256425	
<b>CLASS</b>	12-16	
<b>1)HERO MOTOCORP LIMITED, A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, HAVING ITS OFFICE AT 34, COMMUNITY CENTRE, BASANT LOK, VASANT VIHAR, NEW DELHI-110 057</b>		
<b>DATE OF REGISTRATION</b>	13/09/2013	
<b>TITLE</b>	FRONT FAIRING FOR A TWO WHEELED VEHICLE	
<b>PRIORITY NA</b>		




<b>DESIGN NUMBER</b>	256611	
<b>CLASS</b>	26-04	
<b>1)KONINKLIJKE PHILIPS N.V., A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF THE KINGDOM OF THE NETHERLANDS, RESIDING AT EINDHOVEN, WHOSE POST-OFFICE ADDRESS IS HIGH TECH CAMPUS 5, 5656 AE EINDHOVEN, THE NETHERLANDS</b>		
<b>DATE OF REGISTRATION</b>	19/09/2013	
<b>TITLE</b>	LED BULB	
<b>PRIORITY</b>		
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>
002211946-0001	29/03/2013	OHIM

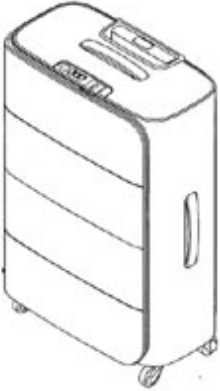





<b>DESIGN NUMBER</b>	245288
<b>CLASS</b>	11-01
<b>1)'DE BEERS CENTENARY AG OF ALPENSTRASSE 5, 6000 LUZERN 6, SWITZERLAND, A COMPANY INCORPORATED UNDER SWITZERLAND LAWS</b>	
<b>DATE OF REGISTRATION</b>	14/05/2012
<b>TITLE</b>	RING
<b>PRIORITY NA</b>	



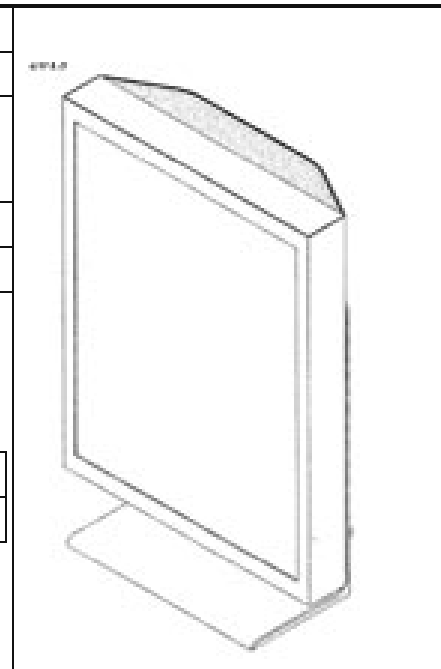
<b>DESIGN NUMBER</b>	256401	
<b>CLASS</b>	06-02	
<b>1)GODREJ &amp; BOYCE MFG. CO. LTD., AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1913, OF GODREJ INTERIO, PLANT 4, PIROJSHANAGER, VIKHROLI (WEST), MUMBAI-400079, INDIA</b>		
<b>DATE OF REGISTRATION</b>	12/09/2013	
<b>TITLE</b>	BED	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	257771	
<b>CLASS</b>	01-01	
<b>1)M/S. GOLDEN CHOCOLATES PRIVATE LIMITED, (A COMPANY DULY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 1956), J-6, SECTOR-4, BAWANA, DELHI-110039</b>		
<b>DATE OF REGISTRATION</b>	25/10/2013	
<b>TITLE</b>	CHOCOLATE	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	259156	
<b>CLASS</b>	07-03	
<b>1)SHREE SIMANDHAR INDUSTRIES IS A PROPRIETORSHIP FIRM OF 21, NEW MANU BHUVAN, BHAGAT SINGH ROAD, VILE PARLE (W) MUMBAI-400056, MAHARASHTRA, INDIA</b>		
<b>DATE OF REGISTRATION</b>	31/12/2013	
<b>TITLE</b>	SCOOP	
<b>PRIORITY NA</b>		

<b>DESIGN NUMBER</b>	255487		
<b>CLASS</b>	28-03		
1)KONINKLIJKE PHILIPS N.V., A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF THE KINGDOM OF THE NETHERLANDS, RESIDING AT EINDHOVEN, WHOSE POST-OFFICE ADDRESS IS HIGH TECH CAMPUS 5, 5656 AE EINDHOVEN, THE NETHERLANDS			
<b>DATE OF REGISTRATION</b>	24/07/2013		
<b>TITLE</b>	HAIR CLIPPER		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
002180588-0002	07/02/2013	OHIM	
<b>DESIGN NUMBER</b>	255883		
<b>CLASS</b>	24-02		
1)SMB CORPORATION OF INDIA., (AN INDIAN SOLE PROPRIETORSHIP CONCERN). HAVING OFFICE AT 13, 33-36, PREM INDUSTRIAL ESTATE, SUBHASH ROAD, JOGESHWARI (EAST), MUMBAI-400 060., MAHARASHTRA, INDIA. WHOSE PROPRIETOR IS GIRISH SHAH. (INDIAN NATIONAL) THE CEO OF ABOVE ADDRESS			
<b>DATE OF REGISTRATION</b>	19/08/2013		
<b>TITLE</b>	THREAD RETREIVER FOR INTRAUTERINE DEVICE		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	257913		
<b>CLASS</b>	05-05		
1)PARRY MURRAY & CO. LTD., COMPANY REGISTERED UNDER THE LAWS OF ENGLAND AND WALES, HAVING ITS PRINCIPAL PLACE OF BUSINESS AT 3RD FLOOR, SIMPSON HOUSE, 6 CHERRY ORCHARD ROAD, CROYDON, CRO 6BA, UNITED KINGDOM			
<b>DATE OF REGISTRATION</b>	31/10/2013		
<b>TITLE</b>	TEXTILE FABRIC		
<b>PRIORITY NA</b>			

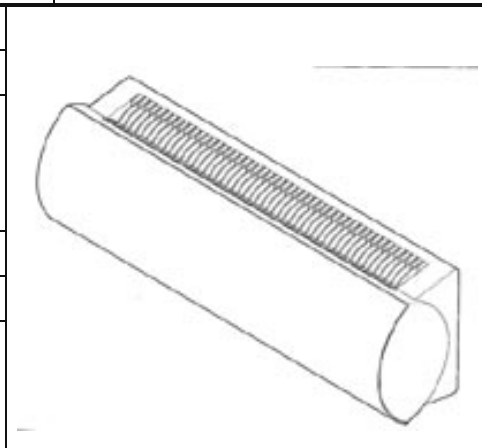
<b>DESIGN NUMBER</b>	257328		
<b>CLASS</b>	03-01		
<b>1)SAMSONITE IP HOLDINGS S.Á R.L., A LUXEMBOURG PRIVATE LIMITED LIABILITY COMPANY OF</b> 13-15, AVENUE DE LA LIBERTE, L-1931 LUXEMBOURG, LUXEMBOURG			
<b>DATE OF REGISTRATION</b>	09/10/2013		
<b>TITLE</b>	LUGGAGE		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
30-2013-0018607	10/04/2013	KOREA(SOUTH)	
<b>DESIGN NUMBER</b>	258322		
<b>CLASS</b>	24-04		
<b>1)GLENMARK PHARMACEUTICALS LIMITED, AN INDIAN COMPANY REGISTERED UNDER THE COMPANIES ACT, 1956, AND HAVING ITS OFFICE AT</b> GLENMARK HOUSE, HDO - CORPORATE BLDG, WING A, B.D. SAWANT MARG, CHAKALA, ANDHERI (EAST), MUMBAI – 400 099, STATE OF MAHARASHTRA, INDIA			
<b>DATE OF REGISTRATION</b>	22/11/2013		
<b>TITLE</b>	INHALER		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	258114		
<b>CLASS</b>	21-01		
<b>1)PLAYTONE PRODUCTS, F-4, GALI NO. 33, MAHENDRA PARK, DELHI-110033, INDIA.</b> (AN INDIAN PROPRIETORSHIP FIRM WHOSE PROPRIETOR IS :- SH. MANJEE LAL SEHGAL. AN INDIAN NATIONAL OF THE ABOVE ADDRESS			
<b>DATE OF REGISTRATION</b>	12/11/2013		
<b>TITLE</b>	TOY CAR		
<b>PRIORITY NA</b>			

<b>DESIGN NUMBER</b>	256430	
<b>CLASS</b>	12-11	
<b>1)HERO MOTOCORP LIMITED, A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, HAVING ITS OFFICE AT 34, COMMUNITY CENTRE, BASANT LOK, VASANT VIHAR, NEW DELHI-110 057</b>		
<b>DATE OF REGISTRATION</b>	13/09/2013	
<b>TITLE</b>	TWO WHEELED VEHICLE	
<b>PRIORITY NA</b>		

<b>DESIGN NUMBER</b>	256272	
<b>CLASS</b>	14-02	
<b>1)SAMSUNG ELECTRONICS CO., LTD., A KOREAN COMPANY, OF 129, SAMSUNG-RO, YEONGTONG-GU, SUWON-SI, GYEONGGI-DO, 443-742M REPUBLIC OF KOREA</b>		
<b>DATE OF REGISTRATION</b>	06/09/2013	
<b>TITLE</b>	COMPUTER MONITOR	
<b>PRIORITY</b>		
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>
30-2013-0011466	06/03/2013	KOREA(SOUTH)

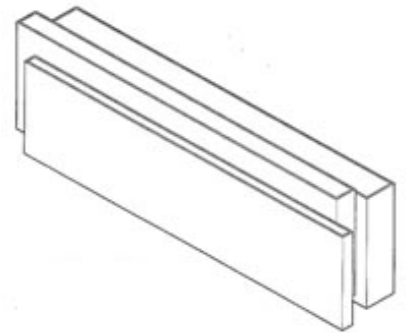




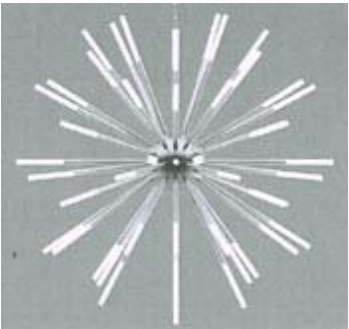
<b>DESIGN NUMBER</b>	257778	
<b>CLASS</b>	23-04	
<b>1)LG ELECTRONICS INC., 20 YEOUIDO-DONG YEONGDEUNGPO - GU SEOUL, 150-721 REPUBLIC OF KOREA, A CORPORATION INCORPORATED UNDER THE LAWS OF THE REPUBLIC OF KOREA</b>		
<b>DATE OF REGISTRATION</b>	25/10/2013	
<b>TITLE</b>	AIR CONDITIONER	
<b>PRIORITY</b>		
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>
30-2013-0022303	26/04/2013	REPUBLIC OF KOREA





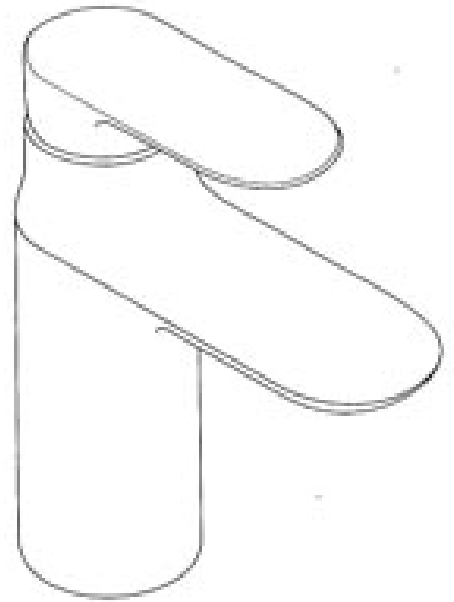
<b>DESIGN NUMBER</b>	258180	
<b>CLASS</b>	13-03	
<b>1)CONA INDUSTRIES, 20/21, NIRAJ INDUSTRIAL ESTATE, OFF: MAHAKALI CAVES ROAD, ANDHERI EAST, MUMBAI-400093, MAHARASHTRA, INDIA, AN INDIAN SOLE PROPRIETARY FIRM, WHOSE PROPRIETOR IS PRAKASH NARAINIDAS MOTWANI, AN INDIAN NATIONAL, RESIDENT OF GARDEN QUEEN, SANTACRUZ WEST, MUMBAI 400054, MAHARASHTRA, INDIA</b>		
<b>DATE OF REGISTRATION</b>	18/11/2013	
<b>TITLE</b>	EXTENSION CORD BOX	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	245298	
<b>CLASS</b>	11-01	
<b>1)“DE BEERS CENTENARY AG OF ALPENSTRASSE 5, 6000 LUZERN 6, SWITZERLAND, A COMPANY INCORPORATED UNDER SWITZERLAND LAWS</b>		
<b>DATE OF REGISTRATION</b>	14/05/2012	
<b>TITLE</b>	PENDANT	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	257780	
<b>CLASS</b>	23-04	
<b>1)LG ELECTRONICS INC., 20 YEOUIDO-DONG YEONGDEUNGPO - GU SEOUL, 150-721 REPUBLIC OF KOREA, A CORPORATION INCORPORATED UNDER THE LAWS OF THE REPUBLIC OF KOREA</b>		
<b>DATE OF REGISTRATION</b>	25/10/2013	
<b>TITLE</b>	AIR CONDITIONER	
<b>PRIORITY</b>		
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>
30-2013-0022853	30/04/2013	REPUBLIC OF KOREA



<b>DESIGN NUMBER</b>	257159		
<b>CLASS</b>	26-04		
<b>1)KONINKLIJKE PHILIPS N.V., A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF THE KINGDOM OF THE NETHERLANDS, RESIDING AT EINDHOVEN,</b> WHOSE POST-OFFICE ADDRESS IS HIGH TECH CAMPUS 5, 5656 AE EINDHOVEN, THE NETHERLANDS			
<b>DATE OF REGISTRATION</b>	03/10/2013		
<b>TITLE</b>	LED BULB		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
002242891-0008	23/05/2013	OHIM	
<b>DESIGN NUMBER</b>	257294		
<b>CLASS</b>	14-01		
<b>1)JVC KENWOOD CORPORATION, A BODY CORPORATE INCORPORATED UNDER THE LAWS OF JAPAN, HAVING ITS REGISTERED OFFICE AT 3-12, MORIYACHO, KANAGAWA-KU, YOKOHAMA-SHI, KANAGAWA, 221-0022, JAPAN</b>			
<b>DATE OF REGISTRATION</b>	08/10/2013		
<b>TITLE</b>	SPEAKER FOR VEHICLE		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
2013-012555	05/06/2013	JAPAN	
<b>DESIGN NUMBER</b>	258031		
<b>CLASS</b>	26-05		
<b>1)VIBHOR SOGANI, (AN INDIAN NATIONAL) OF THE ADDRESS A-47/10, G.F. D.L.F. PHASE-I, GURGAON-122001, HARYANA, INDIA</b>			
<b>DATE OF REGISTRATION</b>	07/11/2013		
<b>TITLE</b>	LIGHTING FIXTURES		
<b>PRIORITY NA</b>			

<b>DESIGN NUMBER</b>	258083		
<b>CLASS</b>	23-01		
<b>1)KLAUS WAREN FIXTURES PVT. LTD. OF 285, "PARK VIEW 1ST FLOOR, FLAT NO. 9, B. A. K. ANJAN MARG, OPP. NAPOO GARDEN, MATUNGA (CENTRAL RAILWAY) (E), MUMBAI-400019, MAHARASHTRA, INDIA, INDIAN COMPANY</b>			
<b>DATE OF REGISTRATION</b>	12/11/2013		
<b>TITLE</b>	BASIN MIXER TAP		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	256385		
<b>CLASS</b>	12-16		
<b>1)HERO MOTOCORP LIMITED, A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, HAVING ITS OFFICE AT 34, COMMUNITY CENTRE, BASANT LOK, VASANT VIHAR, NEW DELHI-110 057</b>			
<b>DATE OF REGISTRATION</b>	12/09/2013		
<b>TITLE</b>	HEADLIGHT		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	250732		
<b>CLASS</b>	24-02		
<b>1)SANOFI-AVENTIS DEUTSCHLAND GMBH, A GERMAN COMPANY OF BRUNINGSTRASSE 50, 65929 FRANKFURT, GERMANY</b>			
<b>DATE OF REGISTRATION</b>	04/01/2013		
<b>TITLE</b>	INJECTION DEVICE		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
002 068 791	05/07/2012	OHIM	

<b>DESIGN NUMBER</b>	253138	
<b>CLASS</b>	23-01	
<b>1) KOHLER CO., A COMPANY ORGANIZED AND EXISTING UNDER THE LAW OF USA, OF</b> 444 HIGHLAND DRIVE, KOHLER, WISCONSIN 53044, UNITED STATES OF AMERICA		
<b>DATE OF REGISTRATION</b>	12/04/2013	
<b>TITLE</b>	FAUCET	
<b>PRIORITY</b>		
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>
29/434,749	16/10/2012	U.S.A.








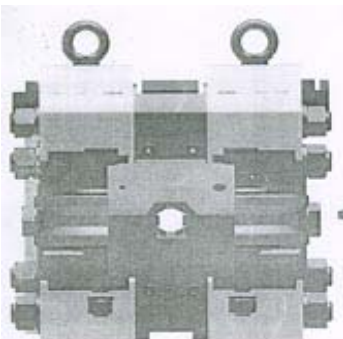
<b>DESIGN NUMBER</b>	257129	
<b>CLASS</b>	06-13	
<b>1) SARITA HANDA DESIGN WORKS PVT. LTD., AN INDIAN COMPANY OF</b> D-11, DEFENCE COLONY, NEW DELHI-110024, INDIA		
<b>DATE OF REGISTRATION</b>	01/10/2013	
<b>TITLE</b>	PILLOW COVER	
<b>PRIORITY NA</b>		



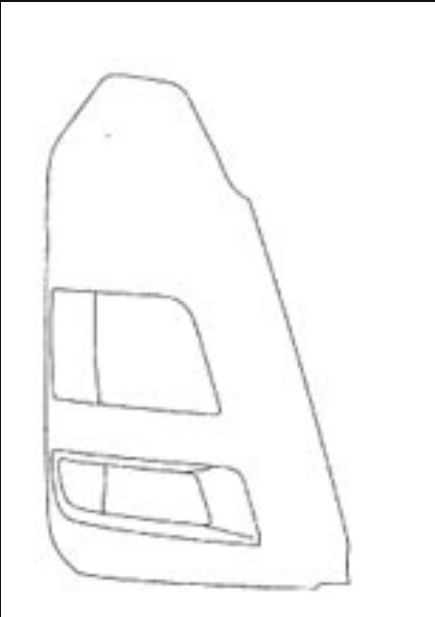
<b>DESIGN NUMBER</b>	253354	
<b>CLASS</b>	28-02	
<b>1) AVON PRODUCTS, INC.</b> 777 THIRD AVENUE NEW YORK, NY 10017, UNITED STATES OF AMERICA, NATIONALITY: U.S.A.		
<b>DATE OF REGISTRATION</b>	23/04/2013	
<b>TITLE</b>	LOWER UNIT OF COSMETIC AND PERSONAL CARE APPLICATOR	
<b>PRIORITY</b>		
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>
29/435,321	23/10/2012	U.S.A.





<b>DESIGN NUMBER</b>	258437	
<b>CLASS</b>	09-07	
<b>1)MA DESIGN INDIA PRIVATE LIMITED, A COMPANY INCORPORATED IN INDIA HAVING ITS PRINCIPAL PLACE OF BUSINESS AT A-41, SECTOR-80, PHASE-II, NOIDA-201305, U.P. INDIA</b>		
<b>DATE OF REGISTRATION</b>	28/11/2013	
<b>TITLE</b>	STOPPER FOR BOTTLE	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	256434	
<b>CLASS</b>	12-16	
<b>1)HERO MOTOCORP LIMITED, A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, HAVING ITS OFFICE AT 34, COMMUNITY CENTRE, BASANT LOK, VASANT VIHAR, NEW DELHI-110 057</b>		
<b>DATE OF REGISTRATION</b>	13/09/2013	
<b>TITLE</b>	LIGHT GUIDE FOR TAILLIGHT OF TWO WHEELED VEHICLE	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	245299	
<b>CLASS</b>	11-01	
<b>1)DE BEERS CENTENARY AG OF ALPENSTRASSE 5, 6000 LUZERN 6, SWITZERLAND, A COMPANY INCORPORATED UNDER SWITZERLAND LAWS</b>		
<b>DATE OF REGISTRATION</b>	14/05/2012	
<b>TITLE</b>	PENDANT	
<b>PRIORITY NA</b>		

<b>DESIGN NUMBER</b>	257950		
<b>CLASS</b>	09-03		
<b>1)INSECTICIDES INDIA LIMITED A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 1956 INDIAN COMPANY</b> 401-402, LUSA TOWER, AZADPUR COMMERCIAL COMPLEX, NEW DELHI-110033			
<b>DATE OF REGISTRATION</b>	04/11/2013		
<b>TITLE</b>	CONTAINER		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	227049		
<b>CLASS</b>	14-01		
<b>1)KABUSHIKI KAISHA TOSHIBA</b> 1-1, SHIBAURA 1-CHOME, MINATO-KU, TOKYO, JAPAN			
<b>DATE OF REGISTRATION</b>	03/02/2010		
<b>TITLE</b>	RECORDING MEDIUM SET		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
2009-026664	13/11/2009	JAPAN	
<b>DESIGN NUMBER</b>	255510		
<b>CLASS</b>	15-99		
<b>1)DANIELI &amp; C. OFFICINE MECCANICHE S.P.A.,</b> VIA NAZIONALE, 41, 33042 BUTTRIO (UD), ITALY, AN ITALIAN COMPANY			
<b>DATE OF REGISTRATION</b>	26/07/2013		
<b>TITLE</b>	WORKING EDGING MARKING GUIDE		
<b>PRIORITY NA</b>			

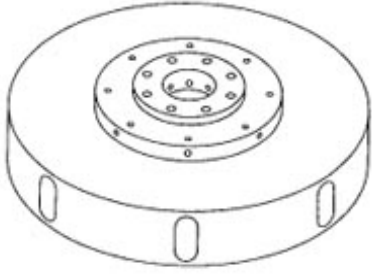
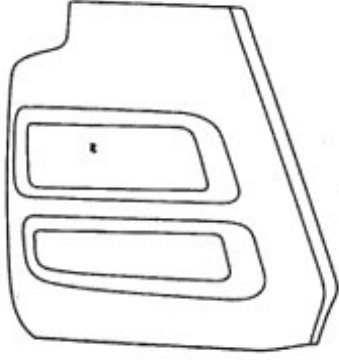

<b>DESIGN NUMBER</b>	257808	
<b>CLASS</b>	13-03	
<b>1)ARUN ENTERPRISES, B-48, SITE-4, INDUSTRIAL AREA, SHAHIBABAD, DIST.-GHAZIABAD-201010, UTTAR PRADESH, INDIA. (AN INDIAN PARTNERSHIP FIRM</b> WHOSE PARTNERS ARE:- SH. C. L. DHIR, SH. ARUN DHIR, SH. TARUN DHIR. AN INDIAN NATIONAL OF THE ABOVE ADDRESS		
<b>DATE OF REGISTRATION</b>	28/10/2013	
<b>TITLE</b>	CLEAT FOR ELECTRIC CABLES	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	258014	
<b>CLASS</b>	15-02	
<b>1)ANEST IWATA MOTHERSON LIMITED,</b> F-7, SECOND FLOOR, BLOCK B-1, MOHAN CO-OPERATIVE INDUSTRIAL ESTATE, MATHURA ROAD, NEW DELHI-110044, AN INDO-JAPANESE JOINT VENTURE COMPANY		
<b>DATE OF REGISTRATION</b>	07/11/2013	
<b>TITLE</b>	AIR COMPRESSOR	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	257156	
<b>CLASS</b>	11-02	
<b>1)SUSHIL SETH OF</b> 477-A, GANGA SAHAI MARG, SADAR BAZAAR, JHANSI-284001 (U.P.), INDIA, BY NATIONALITY INDIAN OF ABOVE ADDRESS		
<b>DATE OF REGISTRATION</b>	03/10/2013	
<b>TITLE</b>	WALL ORNAMENT	
<b>PRIORITY NA</b>		




<b>DESIGN NUMBER</b>	257521	
<b>CLASS</b>	12-16	
<b>1)MAN TRUCK &amp; BUS AG, A GERMAN COMPANY OF DACHAUER STRASSE 667, 80995 MÜNICHEN, GERMANY</b>		
<b>DATE OF REGISTRATION</b>	15/10/2013	
<b>TITLE</b>	RIGHT BUMPER FOR VEHICLES	
<b>PRIORITY NA</b>		

<b>DESIGN NUMBER</b>	257292	
<b>CLASS</b>	14-01	
<b>1)JVC KENWOOD CORPORATION, A BODY CORPORATE INCORPORATED UNDER THE LAWS OF JAPAN, HAVING ITS REGISTERED OFFICE AT 3-12, MORIYACHO, KANAGAWA-KU, YOKOHAMA-SHI, KANAGAWA, 221-0022, JAPAN</b>		
<b>DATE OF REGISTRATION</b>	08/10/2013	
<b>TITLE</b>	SPEAKER FOR VEHICLE	
<b>PRIORITY</b>		
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>
2013-013150	11/06/2013	JAPAN

<b>DESIGN NUMBER</b>	255568	
<b>CLASS</b>	08-99	
<b>1)R. VELUSWAMY, S/O. RAMASWAMY AN INDIAN NATIONAL RESIDING AT NO.400, 6TH STREET EXTENSION, GANDHIPURAM, COIMBATORE-641012, TAMIL NADU, INDIA</b>		
<b>DATE OF REGISTRATION</b>	31/07/2013	
<b>TITLE</b>	RAILS FOR SOLAR PANELS	
<b>PRIORITY NA</b>		

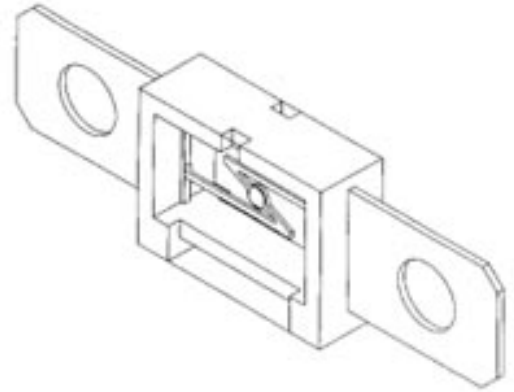


<b>DESIGN NUMBER</b>	255699		
<b>CLASS</b>	15-99		
<b>1)KAZUO TSUCHIYA, A JAPANESE NATIONAL OF</b> 437-7, DAINICHI, YOTSUKAIDO-SHI, CHIBA, 248-0001, JAPAN			
<b>DATE OF REGISTRATION</b>	07/08/2013		
<b>TITLE</b>	AGITATING ROTOR		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
2013-003011	15/02/2013	JAPAN	
<b>DESIGN NUMBER</b>	257518		
<b>CLASS</b>	12-16		
<b>1)MAN TRUCK &amp; BUS AG, A GERMAN COMPANY OF</b> DACHAUER STRASSE 667, 80995 MUNICHEN, GERMANY			
<b>DATE OF REGISTRATION</b>	15/10/2013		
<b>TITLE</b>	RIGHT BUMPER FOR VEHICLES		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	257750		
<b>CLASS</b>	12-15		
<b>1)COMPAGNIE GENERALE DES ETABLISSEMENTS MICHELIN, A FRENCH COMPANY OF 12 COURS SABLON, FR-63000, CLERMONT-FERRAND, FRANCE, AND</b> MICHELIN RECHERCHE ET TECHNIQUE S.A., A SWISS COMPANY OF ROUTE LOUIS BRAILLE 10, CH-1763, GRANGES-PACCOT, SWITZERLAND			
<b>DATE OF REGISTRATION</b>	25/10/2013		
<b>TITLE</b>	TIRE TREAD		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
29/460,181	09/07/2013	U.S.A.	

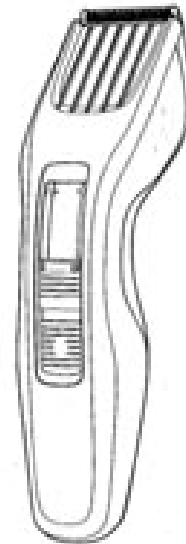
<b>DESIGN NUMBER</b>	257270		
<b>CLASS</b>	12-16		
<b>1)VOLVO LASTVAGNAR AB, OF SE 405 08 GÖTEBORG, SWEDEN</b>			
<b>DATE OF REGISTRATION</b>	08/10/2013		
<b>TITLE</b>	BEZEL FOR VEHICLE		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
002219576-0003	12/04/2013	OHIM	
<b>DESIGN NUMBER</b>	258348		
<b>CLASS</b>	07-05		
<b>1)KONINKLIJKE PHILIPS N.V., A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF THE KINGDOM OF THE NETHERLANDS, RESIDING AT EINDHOVEN, WHOSE POST-OFFICE ADDRESS IS HIGH TECH CAMPUS 5, 5656 AE EINDHOVEN, THE NETHERLANDS</b>			
<b>DATE OF REGISTRATION</b>	25/11/2013		
<b>TITLE</b>	ELECTRIC DRY IRON		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
002256420-0002	17/06/2013	OHIM	
<b>DESIGN NUMBER</b>	255903		
<b>CLASS</b>	29-02		
<b>1)JSP LIMITED, A UK CORPORATION, WORSHAM MILL, MINSTER LOVELL, OXFORD, OX29 0TA, UNITED KINGDOM</b>			
<b>DATE OF REGISTRATION</b>	19/08/2013		
<b>TITLE</b>	EXHALATION VALVE FILTERS FOR BREATHING MASKS		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
002195339	04/03/2013	OHIM	

<b>DESIGN NUMBER</b>	254175		
<b>CLASS</b>	14-03		
<b>1)NOKIA CORPORATION, A FINNISH CORPORATION, OF THE ADDRESS KEILALAHDENTIE 4, ESPOO, FIN - 02150, FINLAND</b>			
<b>DATE OF REGISTRATION</b>	29/05/2013		
<b>TITLE</b>	MOBILE PHONE		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
29/438525	30/11/2012	U.S.A.	
<b>DESIGN NUMBER</b>	258133		
<b>CLASS</b>	14-02		
<b>1)APPLE INC., 1 INFINITE LOOP, CUPERTINO, CALIFORNIA 95014, U.S.A., A CORPORATION INCORPORATED IN THE STATE OF CALIFORNIA</b>			
<b>DATE OF REGISTRATION</b>	13/11/2013		
<b>TITLE</b>	NETWORKING TERMINAL		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
29/457,335	09/06/2013	U.S.A.	
<b>DESIGN NUMBER</b>	257873		
<b>CLASS</b>	19-06		
<b>1)FLAIR WRITING INSTRUMENTS, AN INDIAN PARTNERSHIP FIRM OF 63, B/C, GOVT. INDUSTRIAL ESTATE, CHARKOP, KANDIVALI (W), MUMBAI-400067, [MAHARASHTRA], INDIA; WHOSE PARTNERS ARE KHUBILAL J. RATHOD, MANJULA V. RATHOD AND MOHIT RATHOD; ALL INDIANS OF THE ABOVE ADDRESS</b>			
<b>DATE OF REGISTRATION</b>	30/10/2013		
<b>TITLE</b>	PEN		
<b>PRIORITY NA</b>			

<b>DESIGN NUMBER</b>	258800	
<b>CLASS</b>	13-03	
1)YAZAKI CORPORATION, A JAPANESE CORPORATION OF 4-28, MITA 1-CHOME, MINATO-KU, TOKYO 108-0073 JAPAN		
<b>DATE OF REGISTRATION</b>	17/12/2013	
<b>TITLE</b>	FUSE	
<b>PRIORITY</b>		
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>
2013-014235	24/06/2013	JAPAN






<b>DESIGN NUMBER</b>	255503	
<b>CLASS</b>	28-03	
1)KONINKLIJKE PHILIPS N.V., A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF THE KINGDOM OF THE NETHERLANDS, RESIDING AT EINDHOVEN, WHOSE POST-OFFICE ADDRESS IS HIGH TECH CAMPUS 5, 5656 AE EINDHOVEN, THE NETHERLANDS		
<b>DATE OF REGISTRATION</b>	25/07/2013	
<b>TITLE</b>	HAIR CLIPPER	
<b>PRIORITY</b>		
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>
002180588-0001	07/02/2013	OHIM



<b>DESIGN NUMBER</b>	256558	
<b>CLASS</b>	12-16	
1)WHEELS INDIA LIMITED, HAVING PLACE OF BUSINESS AT PADI, CHENNAI-600 050, TAMILNADU		
<b>DATE OF REGISTRATION</b>	18/09/2013	
<b>TITLE</b>	SPINNER FOR WHEELS	
<b>PRIORITY NA</b>		



<b>DESIGN NUMBER</b>	257133	
<b>CLASS</b>	12-16	
<b>1)TATA MOTORS LIMITED, AN INDIAN COMPANY OF BOMBAY HOUSE, 24 HOMI MODY STREET, HUTATMA CHOWK, MUMBAI 400001, MAHARASHTRA, INDIA</b>		
<b>DATE OF REGISTRATION</b>	01/10/2013	
<b>TITLE</b>	MOUNTING BRACKET FOR CLUTCH CABLE OF VEHICLES	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	257614	
<b>CLASS</b>	08-06	
<b>1)(1) PRADIPBHAI K. MEHTA, (2) AMITBHAI P. MEHTA AND (3) CHETANBHAI P. MEHTA ALL INDIAN NATIONAL PARTNERS OF KOMAL MANUFACTURING CO. AN INDIAN PARTNERSHIP FIRM HAVING ITS PRINCIPAL PLACE OF BUSINESS AT PLOT NO. 27, SURVEY NO. 224, SOMNATH IND. 5, RAJKOT GONDAL BYPASS ROAD, VILLAGE: KOTHARIYA, SOLVENT, RAJKOT, GUJARAT-INDIA</b>		
<b>DATE OF REGISTRATION</b>	21/10/2013	
<b>TITLE</b>	HANDLE	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	257743	
<b>CLASS</b>	12-16	
<b>1)DR. ING. H.C.F. PORSCHE AKTIENGESELLSCHAFT, A GERMAN COMPANY OF PORSCHEPLATZ 1, 70435 STUTTGART, GERMANY</b>		
<b>DATE OF REGISTRATION</b>	25/10/2013	
<b>TITLE</b>	WHEEL RIM	
<b>PRIORITY NA</b>		

<b>DESIGN NUMBER</b>	255502	
<b>CLASS</b>	12-05	
<b>1)BHUPINDER SINGH, PROPRIETOR M/S E INDUSTRIES, LINK ROAD, MANSA DISTRICT MANSA, PIN-151505 (PUNJAB) INDIA, INDIAN NATIONAL</b>		
<b>DATE OF REGISTRATION</b>	25/07/2013	
<b>TITLE</b>	DRIVEN PULLEY FOR VERTICAL CONVEYOR OF HARVESTING REAPER	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	255662	
<b>CLASS</b>	09-05	
<b>1)INDULGE BEVERAGES PVT. LTD., A COMPANY INCORPORATED UNDER THE LAWS OF INDIA, OF A-157, DEFENCE COLONY, NEW DELHI 110024, INDIA</b>		
<b>DATE OF REGISTRATION</b>	06/08/2013	
<b>TITLE</b>	BEVERAGE CONTAINER	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	255804	
<b>CLASS</b>	23-04	
<b>1)MR. JAVED AKHTAR KHAN AN INDIAN PROPRIETOR OF, M/S JAK AND CO A INDIAN PROPRIETORSHIP FIRM HAVING ITS PRINCIPAL PLACE OF BUSINESS AT 787, NAYA MOHALLA, MARHATAL, JAI PRAKASH WARD, JABALPUR, PIN-482002, M.P., INDIA BY NATIONALITY INDIAN</b>		
<b>DATE OF REGISTRATION</b>	13/08/2013	
<b>TITLE</b>	ROTOR OF FAN	
<b>PRIORITY NA</b>		